

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-84/2003/9643 /A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri Satya Nath Sarma,  
District & Sessions Judge,  
Hojai.

Dated Guwahati the 25<sup>th</sup> September, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJHj/24/2522 dtd. 20.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 21.09.2024 till the morning of 23.09.2024**. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-84/2003/9643/A, dated , 25-09-24**

Copy to:

✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

  
